

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 1596/S.

Date : 23.10.2024

In partial modification to Court's earlier Notification No. 1476 dated, 07.12.2023 it is hereby further notified that in view of the upcoming natural calamity i.e. severe cyclonic storm "DANA" the functioning of the Court and offices of the High Court shall remain closed on **24.10.2024 & 25.10.2024** and in lieu thereof **30.11.2024 (Saturday) and 07.12.2024 (Saturday)** are declared as Court working days. The Calendar of the High Court stands modified accordingly.

By Order of the Court

Sd/-

REGISTRAR (JUDICIAL)

Memo No. 16359/ Date : 23.10.2024

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,..... (All)
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
11. Joint Registrar-Cum-Principal Secretary / A.D.R-cum-Addl. Principal Secretaries /A.R.-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack to upload in the Website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.


Asst. Registrar (Establishment.)